

दूरभाष/Tel: 044 25221938 फेक्स/Fax:		 (आई.एस. 15700:2005 प्रमाणित) (IS 15700:2005 Certified)
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भारत सरकार  
 GOVERNMENT OF INDIA  
 वित्त मंत्रालय, राजस्व विभाग  
 MINISTRY OF FINANCE, DEPARTMENT OF REVENUE  
 आयुक्त सीमा शुल्क का कार्यालय, (सामान्य आयुक्तालय)  
 OFFICE OF THE COMMISSIONER OF CUSTOMS, (GENERAL COMMISSIONERATE)  
 सीमा शुल्क भवन, नं. 60 राजाजी सालै, चेन्नै-600 001  
 CUSTOM HOUSE, NO.60, RAJAJI SALAI, CHENNAI-600 001  
 EMAIL: aeo-chennaicustoms@gov.in.com

फा.सं./F.No.GEN/AEO/APPL/T2/24/2022-AEO

दिनांक/Dated: 18-04-2022

To:

The Director General, Narcotics Control Bureau  
 Ministry of Home Affairs, West Block, No. 1, Wing No. 5  
 R.K. Puram, New Delhi - 110066.

The Director General,  
 Directorate of Revenue Intelligence,  
 'D' Block, I.P. Bhawan, I.P. Estate,  
 New Delhi - 110002.

The Director General,  
 Directorate General of Central Excise Intelligence,  
 West Block VIII, Wing No. VI, 2<sup>nd</sup> Floor,  
 R.K. Puram, New Delhi - 1100 66.

The Commissioner,  
 Directorate of Legal Affairs  
 4<sup>th</sup> Floor, Rajendra Bhawan,  
 210, Deendayal Upadhyay Marg,  
 New Delhi - 110002.

The Additional Director General,  
 Directorate General of Systems  
 Risk Management Division,  
 13, Sir Vithaldas Thackersey Marg,  
 Opp. Patkar Hal, New Marine Lines,  
 Mumbai - 400 020.

All Chief Commissioners/Principal Commissioners/Commissioners,  
 Customs, Customs ( Prev),GST Commissionerates,GST (Audit),

Sir / Madam,

**Sub: - Legal verification of AEO applicants under AEO program regarding.**

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Please refer to the letter F. No. 450/179/2009-Cus IV(Pt) dated 02.01.2017 issued by the Director Customs and the letter F. No. 1380/65/2016 dated 11.01.2017 on the above subject matter (already available on the CBEC website under Departmental Officers Tab).

**The following Importer/Exporter has applied for AEO - T2 status:-**

SL.NO.	Name of the Applicant	AEO Status	CIN NO	PAN No.
1	M/s. CHEMFAB ALKALIS LTD.	T2	U24290TN200PLC071563	AADCT1820F

**Location Details:**

Sl. No.	Office Address
1	TEAM House, GST Road,Vandalur,Chennai-600 048.

**Director details:**

S.NO	Name Director (S/Shri / Smt. )	PAN NO / DIN NO	Address
1	C.S .Ramesh	AADPR6836L / 00019178	New No.14, Old No.41,1 <sup>st</sup> Avenue,2-A,Abinaya Apts, Sastri Nagar,Adyar, Chennai-600020.
2	Suresh Krishnamurthi Rao	ALMPS4384E / 00127809	33,Maharaja Surya Rao Road,Alwarpet,Chennai-600018.
3	Drushti Rahul Desai	AACPM9110F / 00294249	10N, 4 <sup>th</sup> Floor,Chhedasadan, Kumarijethi T.Sipaimalani Road, Churchgate,Mumbai-400020
4	Sujatha Jayarajan	AFIPJ0886N / 00633989	Flat No. 2B,Srinidhi Apartments, T 37 A And B,16 <sup>th</sup> Cross, Besant Nagar, Chennai – 600090.
5	T.Ramabadhran	ACOPR7157F / 00701503	2B,Krystal, Apartments,9A,Hal 3 <sup>rd</sup> Stage, Bangalore-560075.
6	A.Janakiraman	AAFPA4395R / 01831854	Old No.48,New No.14, Kasturi Rangan Road, Alwarpet, Chennai-600018.
7	R.Mahendran	AAKPM1325J / 07451058	34, 4 <sup>th</sup> cross Street,SBI Colony, Manakulavinayagar Nagar, Nellithoppe, Pondicherry-605005.
8	Nitin Cowlagi Seshgiri	AAEPC2819H / 06703283	C 301, Vaishnavi Sarovar Apartments, Yadavgiri,Mysore-570020.

It is requested that details as mentioned below against these entities may be sent to **this office** through this office e-mail id, **aeo-chennaicustoms@gov.in** at the earliest please.

- Show cause notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
- Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under Customs Act, 1962(other than those mentioned in point i and ii above) during the last three financial years. The ratio of such disputed duty demanded or duty drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/ Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No. 33/2016 dated 22.07.2016. In case no comments are received within 14 days, it will be presumed that you have no objection in granting 'AEO' status to the above applicants.

I/566685/2022

**MEGHAA GUPTA**  
**DEPUTY COMMISSIONER**  
**DC/AC-IV-O/o Commissioner-Customs-General-Chennai**